

MR. SPEAKER: No, please. Now, Shri Chattopadhyaya.

19.03 hrs.

TEXTILES COMMITTEE (AMENDMENT) BILL\*

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Sir, I beg to move for leave to introduce a Bill to amend the Textiles Committee Act, 1963.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Textiles Committee Act, 1963".

*The motion was adopted.*

PROF. D. P. CHATTOPADHYAYA Sir, I introduce the Bill.

RE PAY COMMISSION REPORT

MR. SPEAKER: Now, Shri Banerjee.

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir, with your permission, I would like to place one or two very important issues. I invite your kind attention to the *Statesmen* dated 6th April, 1973 stating that some of the Members of Pay Commission discovered distortions in the Report. I am surprised to read the banner headline appearing in this paper. It seems that there are serious questions raised in this. And it appears that Members did not know about these perhaps before signing the Report. Another very serious thing to which I want to draw the kind attention of the hon. Minister is this. This is about the chapter on I.A.S. This was perhaps drafted by

the Member-Secretary Shri H. N. Ray and two I.A.S. Officers, Shri R. D. Thapar and Shri Naresh Chandra. One can very well imagine that this Pay Commission which is supposed to be an independent body should have allowed this Chapter to be drafted by the outsiders.

Our suspicion is that some of the Pay Commission members—with due apologies to them—were tinkering with the fate of the millions of Central Government employees and Armed Forces I would request you to allow a discussion and ask the minister to appoint a commission immediately to find out if this is correct, action should be taken against the Member-Secretary.

MR. SPEAKER: Under rule 377, you can just invite attention, not make a speech

SHRI S. M. BANERJEE: I would request the minister to make the necessary investigations. Now that the fate of 20 lakhs of Class III and Class IV employees has been sealed by the Pay Commission I want that bilateral talks and negotiations with the employees' associations should start.

श्री सतल बिहारी बाजपेयी (ग्वालियर) :  
प्रध्यक्ष महोदय, चूंकि यह मामला उठाया गया है, इसलिए मैं भी एक मिनट लेना चाहता हूँ। मुझे बड़ा ताज्जुब है—आपने समाचार देखा होगा—स्टेट्समैन में जो कुछ छपा है, उससे पे-कमीशन की प्रतिष्ठा को गहरा धक्का लगा है। पे-कमीशन के बारे में जो इस तरह की खबरें छपी हैं कि उसके मेम्बरों ने बिना रिपोर्ट को पढ़े उस पर दस्तखत किए हैं तो कर्मचारियों में उस रिपोर्ट के बारे में क्या विश्वास पैदा

\*Published in Gazette of India Extraordinary, Part II, section 3, dated 6th April, 1973.

†Introduced with the recommendation of the President.